

## Explanatory Note on Data Sources and Methodology

The municipal finance data published in this Report have been compiled from the budgetary receipts and expenditure data obtained from 232 Municipal Corporations. The data collection template for this Report was designed based on the indicative NMAM codes (2004). As several MCs mainly follow their respective State government codes, they were advised to fill out the template based on the item names or the NMAM codes wherever applicable.

Data for some MCs for some items for 2022-23 (RE) and 2023-24 (BE) were extrapolated based on the average annual growth rates for the previous three years. Accounting heads under which no data were reported were assumed to have zero values.

For the 'Grants Contribution' head under which the disaggregated figures did not tally with the aggregate figure, the aggregate was taken as

the final figure – the difference has been taken to the head 'Others'.

Data for Central and State transfers to Municipal Corporations were not reported by many corporations, and amongst those that have reported, the respective shares of Central and State transfers were not reported. Consequently, the transfers data reported here might differ from those reported elsewhere.

For per capita figures, MC-wise population was projected by applying the State-wise average annual growth rate of population (computed from the decadal growth rate between 2001 to 2011 using the 2011 Census data) to the 2011 Census population. Data on gross domestic product (GDP) and the State-wise gross state domestic product (GSDP) at market (current) prices were obtained from the National Statistical Office (NSO).